

BENCH-I

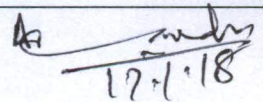
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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.720/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> January 2018, 10.30 A.M

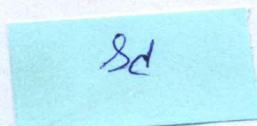
Name of the Company	Bihar State Construction Corporation Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Dr ANAND KUMAR	Petitioner	 17/1/18
2.	Suruchi Khuntela	Petitioner	S. Khuntela 17/1/18

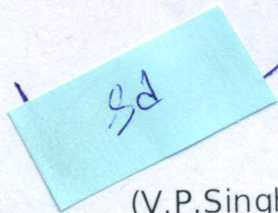
ORDER

Ld. Counsel for the corporate debtor is present.

Corporate debtor has filed this petition u/s. 10 of the Insolvency and Bankruptcy Code, 2016.

List it on 16/02/2018.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)